



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in the J&K Legal (Gazetted) Service.

Government Order No: **2987** -LD(Estt) of 2019.

Dated : 03 - 06 - 2019.

Subject to clearance by the Public Service Commission/Departmental Promotion Committee, sanction is accorded to the officiating promotion of the following Assistant Draftsman/Public Law Officers as Deputy Legal Remembrancers/Senior Law Officers against the available post in their own pay and grade with charge allowances as admissible under rules:-

1. Mr. Kabir Ahmad Mailk;
2. Mr. Mudasir Maqbool Bhat;
3. Mr. Mohammad Tariq Dar
4. Muneer-ul-Hassan Bhat; and
5. Mohd Yousuf.

- i. The promotion of serial (1) and (2) is against 10% quota meant for Assistant Draftsman (Translation).
- ii. The seniority of these officers shall be fixed in accordance with the dates they are confirmed against available posts by the PSC/DPC.
- iii. The said promotions shall be subject to outcome of any writ petition, if any, pending before any competent court of law.
- iv. There shall be no further promotion from said quota and rules shall be amended accordingly.

By order of the Government of Jammu and Kashmir

Sd/-

(Achal Sethi)

Secretary to Government.

No: - LD (Estt) 2018/95-Partfile.

Dated:- 03 -06- 2019.

Copy to the:-

1. Principal Secretary to Government, Agriculture Production Department.

2. Secretary to Government, General Administration Department.
3. Secretary to Government, Higher Education Department.
4. Secretary to Government, Technical Education Department.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Director, Food, Civil Supplies and Consumer Affairs, Kashmir.
7. Director, Urdu Coordination Cell, Srinagar.
8. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
9. Concerned officers for information.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Website of the Department of Law, Justice and Parliamentary Affairs.
12. Government order file.
13. File concerned.

Manoj Kumar Pandit
(Manoj Kumar Pandit)

Additional Secretary to Government.

AK
03.06.2019